

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/338/2022
<b>NAME OF THE COMPANY</b>	Daaj Hotel and Resorts Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	IFCI Ventures Capitals Funds Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Daaj Hotel and Resorts Pvt Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

At the request of both Counsels, post on 02.6.2023

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**